

विधि, ज्वलन और कच्ची तेल की कच्ची (बी एवं सी कार्डों के बीच) : (क) कार्डों की स्थिति बताने वाले बाकी विवरण क्या स्ट्रक्चर पर एक दिया गया है। (सम्बन्धित में एक नया। देखिये संख्या एन टी 9226/65)

(ख) क्या कोई प्रस्ताव सरकार के विचारधीन नहीं है।

Oil Exploration in Third Well in Bombay High

3875. DR. H. P. SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total estimated reserve of oil in the Third Well at Bombay High as assessed in the light of the latest findings; and

(b) whether any agreements for collaboration in exploration and exploitation of oil reserves in this area with foreign companies have been finalised or are under negotiations, if so, the broad features in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) Reserve of oil are estimated structure-wise. In the three wells drilled so far in the Bombay High structure, oil bearing horizons have been encountered and the production tests have shown good flow of oil. It is necessary to drill a few more wells before making an assessment of the production potential of this structure.

(b). No, Sir. Bombay High area has been reserved for exclusive owner operations by the ONGC. However, contract services would be secured as necessary, from time to time.

Recommendations of the Oil Price Committee on Prices of Petroleum Products

3876. DR. H. P. SHARMA:

SHRI D. D. DESAI:

SHRI M C. DAGA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether prices of Petroleum products are proposed to be raised;

(b) if so, whether the new prices will follow the pattern recommended by the Oil Price Committee which submitted the interim report to his Ministry on 3-2-75; and

(c) if so, broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) to (c). The interim report of the Oil Prices Committee is under consideration of the Government. It is not in the public interest to disclose the contents of the report at this stage.

Adulteration of Petrol in Union Territories

3877. SHRI K. LAKKAPPA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of cases of adulteration in petrol that have been found or about which complaints have been received from Union Territories during the last one year; and

(b) the particulars thereof and action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b). The information is being collected and will be laid on the Table of the House.